

ITEM NO.802

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

Date : 14-03-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

Counsel for parties

Mr. Rishabh Sancheti, Adv.
For Mr. Santosh Mishra, Adv.

UPON being mentioned the Court made the following
O R D E R

C.P. (C) NO.390/2012

List on 03.04.2024.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
COURT MASTER (NSH)